

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
PART-I SECTION-I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan


Public Notice No. 56/2015-2020

New Delhi, Dated: 19th January, 2018

Subject: Amendment in Standard Input Output Norms (SION)- Regarding

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy, 2015-2020 the Director General of Foreign Trade hereby makes the following amendments in the Standard Input Output Norms (SION):

SI. No.	Reference	Amendments
1	SION SI No: A1495	The description of input item at Sl. No. 2, (without any change in quantity) is amended to read as under:- "Styrene/Styrene Monomer"
2	SION SI No: A1496	The description of input item at Sl. No. 2, (without any change in quantity) is amended to read as under:- "Styrene/Styrene Monomer"
3	SION SI No: A1497	The description of input item at Sl. No. 2, (without any change in quantity) is amended to read as under:- "Styrene/Styrene Monomer "


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
E-mail: dgft@nic.in

(Issued from F. No. 01/87/162/79/AM17/DES-VII)